

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT
DHARAMSHALA.

DSJ/EC/(2-15)/2021:-
Dated:-

* OFFICE ORDER*

In pursuance of instructions contained in Hon'ble High Court letter No. HHC/Admn.6 (20)/77-XX-26427-30 dated 24/28.12.2020 and the proposal submitted by the Chief Judicial Magistrate, Kangra at Dharamshala qua availing of special casual leave during the summer vacation w.e.f 14.06.2021 to 09.07.2021, the following duty roster shall be observed by the Magisterial Courts in Kangra Division falling in summer zone:

Sr. No.	Name of the Judicial Officer	Period of leave during summer holidays applied for	Period of leave during Summer holidays as proposed	Period of duty summer holidays	Name of the Judicial Officer who will attend urgent matters
1	Shri Nitin Mittal, Senior Civil Judge-cum-ACJM, Nurpur	14.06.2021 to 27.06.2021 permission to leave the station w.e.f 11.06.2021 after Court hours till morning of 28.06.2021 (12.06.2021 and 13.06.2021 being Second Saturday and Sunday)	14.06.2021 to 26.06.2021 with permission to leave the station w.e.f 11.06.2021 after Court hours till evening of 26.06.2021 (12.06.2021 and 13.06.2021 being Second Saturday and Sunday)	27.06.2021 to 09.07.2021	Ms. Isha Aggarwal, Civil Judge-cum-JMIC, Nurpur
2	Ms. Isha Aggarwal, Civil Judge-cum-JMIC, Nurpur	27.06.2021 to 09.07.2021 permission to leave the station w.e.f 27.06.2021 morning till the morning of 10.07.2021	27.06.2021 to 09.07.2021 with permission to leave the station w.e.f 27.06.2021 morning evening. (as on 10.07.2021 National Lok Adalat is to be held)	11.06.2021 evening till 26.06.2021	Shri Nitin Mittal, Senior Civil Judge-cum-ACJM, Nurpur
3	Shri Baljeet, Civil Judge-cum-JMIC, Indora	14.06.2021 to 26.06.2021 permission to leave the station w.e.f 11.06.2021 after Court hours till 6.00 PM of 27.06.2021 (12.06.2021 and 13.06.2021 being Second Saturday and Sunday)	14.06.2021 to 26.06.2021 with permission to leave the station w.e.f 11.06.2021 after Court hours till evening of 26.06.2021 (12.06.2021 and 13.06.2021 being Second Saturday and Sunday)	27.06.2021 to 09.07.2021	Ms. Isha Aggarwal, Civil Judge-cum-JMIC, Nurpur
4	Ms. Sheetal Sharma, Senior Civil Judge-cum-ACJM, Dehra	14.06.2021 to 26.06.2021 permission to leave the station w.e.f 11.06.2021 after Court hours till 27.06.2021 at 10.00 AM (12.06.2021 and 13.06.2021 being Second Saturday and Sunday)	14.06.2021 to 26.06.2021 with permission to leave the station w.e.f 11.06.2021 after Court hours till 27.06.2021 at 10.00 AM (12.06.2021 and 13.06.2021 being Second Saturday and Sunday)	27.06.2021 to 09.07.2021	Ms. Eeshani Sharma, Civil Judge-cum-JMIC, Dehra

Ms. Eeshani Sharma, Civil Judge-cum-JMIC, Dehra	27.06.2021 to 09.07.2021	to 27.06.2021 with 09.07.2021	to 14.06.2021 to 26.06.2021	Ms. Sheetal Sharma, Senior Civil Judge-cum-ACJM, Dehra
	permission to leave the station w.e.f 27.06.2021 at 10.00 AM till 12.07.2021 at 10.00 AM (10.07.2021 and 11.07.2021 being Second Saturday and Sunday)	the permission to leave the station w.e.f 27.06.2021 AM till 09.07.2021 evening (As on 10.07.2021 National Lok Adalat is to be held)		

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(J.K Sharma)
District and Sessions Judge,
Kangra Division at Dharamshala.

Endst. No. DSJ/EC/(2-15)/2021:-

Copy forwarded for information to:-

6163-6217 Dated:- 10-6-2021

1. The Registrar General, High Court of H.P, Shimla.
2. The Registrar (Vigilance), High Court of H.P, Shimla.
3. The Principal Judge, Family Court, Kangra at Dharamshala.
4. The Addl. District and Sessions Judges(I),(II) and (III), Kangra at Dharamshala.
5. The Addl. District and Sessions Judge, Special Fast Track Court (POCSO), Kangra at Dharamshala.
6. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala with reference to his office letter No. Sr. Civil Judge/ CJM/DMA/2021-3116 dated 09.06.2021.
7. All the Senior Civil Judges/ Civil Judges-cum-ACJMs/JMICs of this Division.
8. All the Presidents, Bar Association in Kangra District.
9. The Deputy Commissioner, Kangra at Dharamshala.
10. The Superintendent, District Jail, Dharamshala.
11. The Superintendent, Sub Jail, Nurpur.
12. The District Attorney, Dharamshala.
13. All the Public Prosecutors in this Division.
14. Guard file.

[Signature]
District and Sessions Judge,
Kangra Division at Dharamshala.